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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.194/BB/ 2017	-	For filing addl. information as required by Registry	252	Cheers Manufacturng Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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35. DEVIKA  
SATHYANARAYANA

9620698482.

Applicant

*[Signature]*

**ORDER**

PCS for Petitioner Company is present. She has filed memo along with document. Heard her. Issue notice to the ROC-Karnataka, Bangalore. Registry to prepare notice, PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore alongwith Petition copy and annexure if not already served. List it on 19/12/2017.

*[Signature]*  
**Member (T)**

*[Signature]*  
**Member (J)**